

कारण हैं जब कि ऐसे ही 277 अन्य संमठनों को पास जारी कर दिए गए हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी हां ।

(ख) यह अनुरोध ऐसे पास जारी करने के लिए निर्धारित मार्गदर्शन के अन्तर्गत नहीं आता है ।

**Threat by Indian Medical Council to Derecognise Medical Colleges in Madhya Pradesh**

4489. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is fact that the Indian Medical Council has threatened to derecognise the Medical Colleges in Madhya Pradesh who under the State Government orders will admit students with 20 per cent of marks;

(b) whether Central Government have been consulted before relaxation is given for admission to these colleges; and

(c) whether Government feel that lowering down of academic standards will seriously affect the quality of Doctors, that the college will turn up and what precautions are being taken to ensure that medical education in the country is not allowed to fall below a certain level?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): (a) to (c). From Press reports, it is learnt that the Government of Madhya Pradesh have decided that admissions to medical colleges be given to Scheduled Caste and Scheduled Tribe candidates without any restriction regarding the minimum marks obtained at the qualifying examinations against the seats reserved for these categories. A writ petition was filed

by the M.P. State Branch of the Indian Medical Association in the Madhya Pradesh High Court, Jabalpur, challenging the above decision of the State Govt. It is learnt from press reports that the High Court has quashed the said orders of the State Govt. The Medical Council of India as well as the Govt. of India have asked for the actual position regarding these reports from the Govt. of Madhya Pradesh.

**इन्दौर उज्जैन तथा देवास और शाजापुर के बीच सुपरफास्ट रेल सेवा**

4490. श्री फूल चन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार इन्दौर, उज्जैन तथा देवास और शाजापुर के बीच सुपर-फास्ट रेल सेवा आरम्भ करने का विचार कर रही है; और

(ख) यदि हां, तो कब तक और तत्सम्बन्धी ब्योरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

**Dakshin Railway Employees' Union**

4491. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a copy of representation dated 23rd October, 1980 from Dakshin Railway Employees' Union, Madras regarding retrenchment of casual labourers working under IOW/BR/SPE; and

(b) what action has been taken by Government to prevent retrenchment and for absorption of these casual labourers into regular service?